

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 14**  
**(IB)-297(PB)/2018**

**IN THE MATTER OF:**

Col. Sanjeev Dalal (Retd.)

..... Petitioners/Applicant

v.

M/s. International Recreation and Amusement Ltd. .... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 12.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Mr. Pranay Agrawala, Mr. Sarthak Gupta, Adv. with  
Mr. Sanyam Goel, RP's Team member

**ORDER**

**CA-1753(PB)/2019**

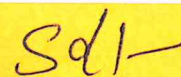
Notice of the application.

Mr. Saiyam Goel-RP's team member present in the Court accepts notice. A copy of the application has been furnished to him.

List this application with the main matter on 18.09.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**